

Introduction of New Course for Kendriya Vidyalayas by CBSE

3162. SHRIMATI CHENNUPATI VIDYA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the reported introduction of a completely new course by CBSE for 'Kendriya Vidyalayas' XII class students only, which discriminates with other students in Convents and Public Schools and put them at a disadvantageous position, particularly in science subjects and mathematics.

(b) if so, the steps being taken to look into their grievances; and

(c) whether proper trained teachers are available to impart these new courses in Kendriya Vidyalayas?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The new syllabi for Mathematics and the Sciences prepared by the National Council of Educational Research and Training in accordance with the new National Curricular Framework, have been introduced in the Kendriya Vidyalayas one year in advance of the other schools. However, adequate steps have been taken to ensure that the student of Kendriya Vidyalayas appearing in the All India Senior Secondary Certificate Examination conducted by the Central Board of Secondary Education (CBSE) which commenced on the 15th March 1990 will not be in any disadvantageous position.

(b) In accordance with the decision to introduce the new syllabi for Mathematics and the Sciences in the Kendriya Vidyalayas

one year in advance to the other schools, new textbooks on these subjects have also been introduced in Kendriya Vidyalayas one year in advance. Special arrangements were made by the Kendriya Vidyalayas for extra coaching in the Sciences and Mathematics. The CBSE brought out sample question papers and circulated them to all Kendriya Vidyalayas to give them an idea of the standards expected under the new syllabi of Sciences and Mathematics.

(c) Yes, Sir.

Retirement Age of other Ranks

3163. SHRIMATI SUBHASHINI ALI: Will the PRIME MINISTER be pleased to state whether the retirement age of other ranks is going to be extended?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): No such proposal is under consideration.

Reservation Quota for Ex-Servicemen

3164. SHRIMATI SUBHASHINI ALI: Will the PRIME MINISTER be pleased to state the steps being taken to see that the reservation quota in jobs for exservicemen is fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): In order to achieve fuller utilisation vacancies reserved for ex-servicemen, the Central Government have issued orders providing for pooling of vacancies reserved for ex-servicemen; arranging special recruitment drives; advance intimation of vacancies to the Director General Resettlement; giving 30 clear days notice to Director General Resettlement before de-reserving of vacancies reserved for ex-servicemen in a year and carrying forward of unutilised vacancies for one year.